के अन्तर्राष्ट्रीय पर्यटकों के लिए वर्तमान अथवा संभावित आकर्षण के आधार पर किया जा रहा है। इसे दृष्टि में रखते हुए खजुराहो में पानी की सप्लाई में वृद्धि कर के और वहां के मौजूदा यात्री लाज का विस्तार एवं नवीकरण कर के वहां अंतर्राष्ट्रीय पर्यटकों के लिए सुविधाओं की पहले ही व्यवस्था की जा चुकी है। खजुराहो में केन्द्रीय क्षेत्र के अंतर्गत एक शिविर-स्थल (Camping Site) का निर्माण करने के प्रस्ताव पर भी विचार किया जा रहा है। परन्तु साधनों की तंगी के कारण मध्य प्रदेश के कई स्थानों पर जिनमें चित्रकूट और ओरछा भी सम्मिलित हैं, पर्यटन विकास की कोई योजनायें प्रारंभ करना संभव नहीं हो रहा है।

### तस्करों के स्थानों पर मारे गये छापे

805. **श्री [illegible] सिंह [illegible]** : क्या **वित्त तथा राजस्व और बैंकिंग** मंत्री यह बताने की कृपा करेंगे कि

(क) क्या 1974-75 और 1975-76 के दौरान देश भर में तस्करों के स्थानों पर छापे मारे गए थे ;

(ख) यदि हां, तो राज्यवार कितने तस्करों को गिरफ्तार किया गया तथा उनसे कितना धन, सोना तथा चांदी, अलग-अलग बरामद हुआ, और

(ग) क्या इस प्रकार बरामद सम्पत्ति राज्य सरकार के खजाने में जमा की गई अथवा केन्द्रीय सरकार के खजाने में ?

**वित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल)** : (क) से (ग). सूचना एकत्रित की जा रही है और सदन-पटल पर रख दी जाएगी।

### कटिहार (बिहार) जूट मिल

806. **श्री ज्ञानेश्वर प्रसाद यादव** : क्या **वाणिज्य तथा नागरिक पूर्ति और सहकारिता** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कटिहार (बिहार) जूट मिल अनेक महीनों से बन्द पड़ी है जिसके फलस्वरूप वहां के कर्मचारी बेरोजगार हो गये हैं ;

(ख) क्या बिहार सरकार ने सिफारिश की है कि केन्द्र सरकार उसे अपने नियंत्रण में में ले ले, और

(ग) यदि हां, तो तत्सम्बन्धी तथ्य क्या हैं ?

**वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री (श्री मोहन धारिया)** : (क) बिहार स्थित कटिहार जूट मिल बन्द नहीं पड़ी हुई है। तथापि, कटिहार में राय बहादुर हरदत्तराय मोतीलाल जूट मिल (प्रा०) लि० नामक अन्य जूट मिल पर मार्च, 1976 से काम रुकने के कारण प्रभाव पड़ा है।

(ख) और (ग) बिहार सरकार से, जिसने मिल को अपने हाथ में लेने की इच्छा व्यक्त की थी, अनुरोध किया गया है कि वे मिल की जीवन क्षमता का निरीक्षण करें ताकि एकक को पुनः खोलने के लिये संस्थागत वित्त प्राप्त किया जा सके।

### Money mobilised by Compulsory Deposit Scheme

807. SHRI K. A. RAJAN:
SHRI S. R. DAMANI:
SHRI S. G. MURUGAIYAN:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state the total sum of

money mobilised so far by the Compulsory Deposit Scheme?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL):

The gross amount of compulsory deposits made by employees of Central and State Governments, local authorities and of private and public sector units under the Additional Emoluments (Compulsory Deposit) Act, 1974 upto 3rd June, 1977, was Rs. 1764.68 crores.

**Payment of Bonus to Employees of Banks**

808. SHRI PRASANNBHAI MEHTA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether employees of the banks and those who were getting bonus have asked Government to release the same immediately;

(b) whether this bonus is to be given from the back date; and

(c) when the final decision is likely to be taken in this regard?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL: (a) to (c). Government have recently received a number of representations for payment of bonus to tank employees. In terms of Payment of Bonus (Amendment) Act, 1976, bank employees are excluded from the purview of the Payment of Bonus Act, 1965. The bank employees were, however, paid ex-gratia in lieu of bonus for the year 1974 and 1975. The ex-gratia payment for the year 1976 has not yet been determined. The policy regarding payment of bonus in various industries is separately under review of the Government.

**Increased Activities of Smuggling on Indo-Nepal Border and Coast of Maharashtra**

809. SHRIMATI MRINAL GORE: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether smuggling activity has been again on the increase on Indo-Nepal Border and Coastal areas of Maharashtra;

(b) whether any smuggled goods have been seized;

(c) the value of the goods seized on Indo-Nepal border and Maharashtra Coast during the month of April, 1977; and

(d) whether any special steps have been taken to meet the increased activity of smugglers?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL):

(a) Presumably the question refers to the trend of smuggling after lifting of the Emergency. The reports received do not indicate increase in smuggling on Indo-Nepal border and the Coastal areas of Maharashtra.

(b) and (c). The value of the goods seized on Indo-Nepal border and Maharashtra Coast during the month of April, 1977 is reported to be Rs. 10,31,398/- and Rs. 24,49,483/- respectively.

(d) Anti-smuggling measures are being reinforced. These measures include opening of new preventive check-posts on the Indo-Nepal border, exercising greater vigilance all along the Indo-Nepal border and the Coastal areas of Maharashtra, reorientation of intelligence network to get qualitative information about smuggling, patrolling of vulnerable areas on the Maharashtra Coast and land routes on Indo-Nepal border and intensive rummaging of ships arriving from sensitive ports.